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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12.4.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/173/2016
NAME OF THE PETITIONER(S) : Raja Raja Varma Purushothaman
NAME OF THE RESPONDENT(S) : M/s WW Shipping Agencies Private Limited & 6 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
①		REPRESENTATION BY WHOM	

1. Ramawamy Mayyappan
(for)
N.P. Vijayakumar &

Petitioner.

M. Ramawamy

Sr. Counsel. Z. Sankar Narayanan

Counsel
for.

Z. Sankar Narayanan

2. Karthik Ram Mohan.
for.

R. 1, 2, 4, 5, 6, 7

S. Ramasubramanian.
Associates.

ORDER

Counsel for the Petitioner present. Counsel for the Respondents except R3 present. As seen from the Order dated 06.11.2017, the Counsel for R3 has caused appearance. Thereafter, there is no representation on behalf of R3. It appears that R3 is not interested to pursue the matter, therefore, R3 is proceeded ex-parte. The Counsel for the Petitioner has filed an Additional Affidavit, the copy of which is served on the other side. The Counsel for the Respondent is directed to file a reply. Put up on **01.06.2018 at 10.30 A.M.**

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)